

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.10/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Shriam City Union Fiance Ltd.  
V/s.  
Cambridge Eduprenurs Pvt. Ltd.

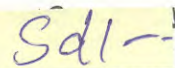
SECTION OF THE COMPANIES ACT: 433(e)(f),434& 439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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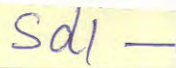
**ORDER**

No one has put in appearance in support of the petition. For completing the formal proceedings, the matter be listed before the Registrar after one week. This order be uploaded on the website so that the parties may be intimated.

List on 31.3.2017

  
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.3.2017